

(a) the details of assistance received from World Bank to install public tube-wells in Madhya Pradesh during the last two years; and

(b) the places where these tube-wells were installed with the assistance of the World Bank in the State during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) No assistance has been received from the World Bank to install public tubewells in Madhya Pradesh, during the last two years.

(b) Does not arise.

#### **Cogentrix Power Project in Karnataka**

1041. SHRIMATI CHANDRA PRABHA URS : Will the Minister of POWER be pleased to state :

(a) whether the Union Government have received a proposal from the State Government of Karnataka requesting counter guarantee of the Union Government for cogentrix power project;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) No, Sir

(b) and (c) Question does not arise.

#### **Power Project at IB Valley**

1042. SHRI GURUDAS KAMAT:

KUMARI SUSHILA TIRIYA:

Will the Minister of POWER be pleased to state :

(a) whether it is a fact that power project at IB Valley in Orissa is being scrapped; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) No, Sir.

(b) Does not arise.

#### **National Waterways**

1043. DR. KRUPASINDHU BHOL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to declare the waterways of Godavari and Krishna rivers as National Waterways; and

(b) if so, the steps taken to implement the above proposals?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) There is a proposal to declare the Cherla -Rajamundhry stretch (208 kms) of Godavari river alongwith its delta canals, as a National Waterway. At present the proposal is in the preliminary stage of examination. There is, however, no such

proposal for Krishna river.

[Translation]

#### **Maintenance and Construction of National Highways in Gujarat**

1044. SHRI SOMJIBHAI DAMOR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to invite private entrepreneurs and non-resident Indians for expansion, maintenance and construction of National Highways in Gujarat;

(b) if so, whether the Government have received any proposal in this regard;

(c) whether the Union Government have held any discussions with State Government in this regard;

(d) if so, the reaction of the Government thereto; and

(e) whether the Government propose to hand over the construction work of National Highways on Bhavnagar-Tarapur-Bombay coastal route to the private entrepreneurs?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Proposals for feasibility studies for construction of identified Super National Highways in India have been invited from private entrepreneurs, including non-resident Indians. One of the routes of the Super National Highways, namely, Delhi-Bombay passes through Gujarat and it also has the link to Kandla Port.

(b) Yes, Sir.

(c) No, Sir.

(d) The question does not arise.

(e) Bhavnagar-Tarapur-Bombay Coastal route is not covered in the list of identified Super National Highways.

#### **Bridges on National Highways in Rajasthan**

1045. SHRI KUNJEE LAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of bridges proposed to be constructed on National Highways in Rajasthan during 1994-95;

(b) the names of such bridges in Rajasthan which are still under repair; and

(c) the expenditure incurred on repair of these bridges during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) : During 1994-95, 15 bridges were under construction in the State of Rajasthan.

(b) and (c) Nil.

#### **Agreement between NBCC and HUDCO.**

1046. SHRI SURENDRA PAL PATHAK : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether National Building Construction Corporation and Hudco have entered into any agreement in the field of Housing and Urban plan development;

(b) if so, the main features of the agreement; and

(c) the details of the projects to be undertaken by both of these institutions in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c) Housing and Urban Development Corporation Ltd. (HUDCO) and National Building Construction Corporation (NBCC) have signed a Memorandum of Understanding which envisages collaboration between HUDCO and NBCC in the following projects :-

(i) development of 100 acres of land at Rajarhat, Calcutta and development of new towns;

(ii) development of Shankarpur as model tourist villages in West Bengal ;

(iii) development of office complex at G.S. Road Guwahati;

(iv) development of trade centre at Fancy Bazar, Guwahati.

As per the M.O.U., HUDCO will :-

(i) finance the projects and charge interest as applicable to commercial schemes from time to time; and

(ii) provide architectural design inputs and charge fees as per mutually agreed rates.

NBCC will :-

(i) undertake development and construction of various projects at pre-determined, all-inclusive cost; and

(ii) handle maintenance of the built-up space as per mutually agreed terms and expenditure on such maintenance cost will also be charged to the project.

Feasibility study of the projects will be jointly sponsored by HUDCO and NBCC on cost-sharing basis in the ratio of 50:50.

[English]

#### **Guidelines to Steel Producers**

1047. SHRI SHIVSHARAN VERMA : Will the Minister of STEEL be pleased to state :

(a) whether the Government have issued some guidelines to the steel producers to produce steel according to standard specifications; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) Introduction of ISI Certification Marks Scheme for certain grades of steel was notified by the Government of India as per public notice issued on 4.1.1965 which has been further extended to cover more specifications from 26.3.71.

(b) Details of the scheme are as follows :-

(i) All the main producers and registered Re-rollers/ Secondary producers of Alloy and Special Steel, concast producing units can get ISI Certification marking.

(ii) Materials manufactured to the specifications as per this scheme will be considered as tested only when certified

by the Indian Standards Institution (now Bureau of Indian Standards).

(iii) Failing to meet the required specifications such materials produced shall be declared as off grade steel and will not qualify for price of tested steel.

(iv) Any special cost like Lloyd's testing etc. would be outside the scope of this scheme.

[Translation]

#### **Mineral Exploitation in Gujarat**

1048. SHRI N.J. RATHVA : Will the Minister of MINES be pleased to state :

(a) whether the Union Government propose to constitute a public sector undertaking to exploit the mineral resources in Gujarat, especially in tribal areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) No, Sir.

(b) Does not arise.

(c) With the announcement of the New Mineral Policy, 1993, the private sector is being encouraged to undertake exploration and exploitation of minerals.

#### **Assistance by HUDCO to States**

1049. SHRI SYED SHAHABUDDIN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the total Financial assistance by HUDCO to States and their housing and development agencies for land development and construction of housing upto March 31, 1995, State-wise;

(b) the reason for the very low level of assistance to Bihar which has the second largest population in the country; and

(c) the estimated number of housing units which were to be constructed with HUDCO's assistance State-wise, upto 31st March, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI. P.K. THUNGON) : (a) As on 31.3.95; HUDCO has sanctioned a total number of 11041 housing, land development and related infrastructure schemes with loan assistance of Rs. 10116.47 crores. State-wise details are given in the enclosed statement.

(b) In the beginning of every financial year, HUDCO makes loan allocation to each State/UT based on its area and population, and intimates the same to each State Government. The reason for very low level of assistance to Bihar are (i) non-receipt of sufficient finalised schemes as per HUDCO guidelines from the agencies in Bihar and (ii) non-completion of loan formalities by them.

(c) The Schemes sanctioned by HUDCO will enable construction of 57,38,881 dwelling units and 4,04,793 residential plots. State-wise details are in the enclosed statement.